

(including Housing and Urban Development) is being given to the State Governments in the shape of 'block loans' and 'block grants'. The amount is determined each year after taking into account the size of the Annual Plan of the State and the availability of resources etc. No amount of the Central block assistance is relatable to any specific scheme or head of development and the State Governments are free to allocate it to different schemes according to their own requirements and priorities.

No Central assistance is given by the Ministry of Works and Housing to State Governments for Works programme.

2. The Subsidised Housing Scheme for Plantation Workers was transferred to the Central Sector from the year 1970-71. The Central assistance allocated, drawn and utilised by the State Government during that year for this Scheme is given as under :

Loan assistance	
Allocated and Drawn	Utilised
Rs. 30.30 lakhs	Rs. 22.90 lakhs

Warning to North Korean Consulate in India

5990. SHRI PILOO MODY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) how many times in the past the North Korean Consulate General in New Delhi was warned by his Ministry for various reasons and the nature of warnings ; and

(b) the reaction of North Korea to these warnings ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Government have from time to time drawn the attention of the DPRK Consulate General to the various irregularities committed by them. The Consulate General have assured us that they will abide by established diplomatic practice in such matters.

West Bengal Governor's son thrown out of a Restaurant in London

5991. SHRI SURENDRA MOHANTY : Will the Minister of EXTERNAL AFFAIRS

be pleased to state :

(a) whether the West Bengal Governor's son was thrown out of a Piccadilly Restaurant in London on the night of the 11th of July, 1971 out of colour bar prejudices ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a)

Yes, Sir.

(b) The matter has been taken up with British Foreign and Home Offices.

Recognition of Israel

5992. SHRI N. K. SANGHI :
SHRI BISHWANATH
JHUNJHUNWALA :
SHRI K. M. MADHUKAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether an Israel's representation is reported to have stated that while Israel would welcome recognition of its country by India, the initiative rested with India ; and

(b) if so, whether India has reconsidered the question of recognising Israel in the light of the changed international situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) India extended *de jure* recognition to Israel in September 1950.

Scheduled Caste Doctors in Delhi

5993. SHRI DARBARA SINGH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the percentage of Scheduled Caste Doctors in Delhi ;

(b) whether only a few students belonging to the Scheduled Caste Community get high second Division or first division in their pre-medical examination in Delhi on account of less facilities and their being backward economically ;

(c) whether negligible percentage of these students is given admission in MBBS classes on account of low percentage in marks obtained by them ; and

(d) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (d). The information is being collected from the concerned authorities and will be laid on the table of the Sabha.

Expansion of Trombay and Sindri Units of Fertilizer Corporation of India

5994. **SHRI C. CHITTIBABU :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether there are proposals for the expansion of the Units of Fertilizer Corporation of India at Trombay and Sindri ;

(b) if so, the main features thereof ; and

(c) whether the expansion means postponing of the various new fertilizer complexes in the country ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) The Trombay Expansion Scheme is designed for an additional production of 1,32,000 tonnes per annum of Nitrogen and 1,32,000 tonnes per annum of P₂O₅ in the form of complex fertilizers. The estimated cost of the project is Rs. 43.6 crores.

A scheme of rationalisation of the Sindri Fertilizer Factory is being implemented with a view to achieve additional production of phosphatic fertilizers to the extent of 1,56,000 tonnes per annum of P₂O₅. This is estimated to cost of Rs. 22.95 crores.

A scheme for modernisation of the Sindri Factory, envisaging an additional production of 1,70,000 tonnes per annum of Nitrogen at an estimated cost of about Rs. 95 crores is also under consideration.

(c) No, Sir.

CORRECTION OF ANSWER TO USQ NO. 3874 DATED 5-7-71 RE. MANUFACTURE OF AVRO-PLANES AT KANPUR

THE MINISTER OF STATE

(DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : In answer to part (a) of Unstarred Question No. 3874 answered on the 5th July 1971, it was stated that the target of production of HS-748 aircraft had been raised from 6 aircraft to 9 aircraft per month. The correct position is that the target of production has been raised from 6 aircraft to 9 aircraft per annum and not per month. The error is regretted.

12.00 hrs.

PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (THIRD AMENDMENT) REGULATIONS

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a copy of the Naval Ceremonial, conditions of Service and Miscellaneous (Third Amendment) Regulations, 1971 (Hindi and English versions) published in Notification No. S.R.O. 248 in Gazette of India dated the 17th July, 1971, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT—730/71.*]

ACCOUNTS ETC. OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH CHANDIGARH

THE MINISTER OF WORKS, HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : I beg to Lay on the Table a copy of the Certified Accounts of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1969-70 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [*Placed in Library. See No. LT—731/71.*]

ANNUAL REPORT ETC. OF ONGC

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : I beg to lay on the Table—

(i) A copy of the Annual Report